

**GOVERNMENT OF INDIA**  
**MINISTRY OF COAL**  
**LOK SABHA**  
**UNSTARRED QUESTION NO. †3143**  
**TO BE ANSWERED ON 19.03.2025**

**Mine Water Management**

**†3143. Shri Vijay Baghel:**

**Shri Madhavaneni Raghunandan Rao:**

**Smt. Kamaljeet Sehrawat:**

Will the Minister of COAL be pleased to state:

- (a) the details of the policies and guidelines for the sustainable and safe use of treated mine water for drinking, irrigation and industrial purposes in Chhattisgarh;
- (b) the details of the quality control measures being adopted to ensure the treated mine water supplied for drinking purposes meets the necessary health and safety standards;
- (c) whether any national-level frameworks are being developed to expand mine water management initiatives in all the mining States including Chhattisgarh; and
- (d) if so, the details thereof?

**ANSWER**

**MINISTER OF COAL AND MINES**

**(SHRI G. KISHAN REDDY)**

(a) The Ministry of Coal, through South Eastern Coalfields Limited (a subsidiary of Coal India Limited) in the State of Chhattisgarh, has been promoting the utilization of treated mine water for drinking, irrigation, and industrial purposes in alignment with relevant environmental and water conservation guidelines. The quality of treated mine water for gainful utilization is guided by the provisions of the Environmental Protection Act, 1986, the Water (Prevention and Control of Pollution) Act, 1974, and directives issued by the Central Pollution Control Board (CPCB) and respective State Pollution Control Boards (SPCBs). Additionally, Coal/Lignite PSUs have formulated their own standard operating procedures to ensure the safe and effective utilization of treated mine water for various purposes.

**(b)** To ensure that the treated mine water supplied for drinking purposes meets health and safety standards, various quality control measures are undertaken, including periodic testing of treated mine water is by accredited laboratories as per the parameters prescribed by the Bureau of Indian Standards (BIS IS 10500:2012), Central Ground Water Authority (CGWA) and any other applicable standards. Adequate treatment processes such as sedimentation, filtration, and disinfection are applied before supply.

**(c) and (d)** Efforts are being continuously made to expand mine water management initiatives across all coal and lignite mining states, including Chhattisgarh. Coal/Lignite PSUs have undertaken projects of gainful utilization of mine water for community use, irrigation, and industrial purposes and supplying treated mine water as per the availability and requirement of local communities and industrial purposes.

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